NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP 260/15	TP 35/17	For compliance	433 (e) & (f)	Kasturi & Sons Ltd. Vs. Magnum Intergrafiks (P) Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

K.N.KRISHNARAO PETITIONER SIGNATURE
REPRESENTATION TO WHOM

ORDER

Counsel for Petitioner is present. He reported that, he has complied all objections raised by the registry and the same is filed in the registry. Issue notice to Corporate Debtor. Registry to prepare notice and Counsel for Petitioner is directed to collect it from the registry and to serve it on Corporate Debtor and to file proof of service. List it on 09/03/2018.

Member (T)

Member (J)